

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 412 of 2020**

**IN THE MATTER OF:**

**Apya Capital Services Pvt. Ltd.**

**...Appellant**

**Versus**

**Guardian Homes Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant :**               **Ms. Bani Dikshit, Mr. Prashant Rana and Mr. Farman Ali, Advocates**

**For Respondent :**           **Mr. Himanshu Yadav, Ms. Priya Hingorani and Mr. Aman Hingorani, Advocates**

**O R D E R**  
**(Through Virtual Mode)**

**14.07.2020**           Mr. Himanshu Yadav, learned counsel appearing on behalf of the Respondent seeks and is allowed two weeks' time to file reply. Rejoinder, if any, be filed within a week thereof.

List the matter on **10<sup>th</sup> August, 2020.**

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

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